

(a) whether it is a fact that the Delhi Administration had requested his Ministry to order a survey of Bangladeshi infiltrators living in the Union Territory of Delhi, especially in the Jhuggi-Jhonpri Clusters;

(b) whether the said survey has been carried out and if so what are its findings; and

(c) whether any remedial measures have been taken to end the menace of infiltration of new Bangladeshis in the existing Clusters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): No, Sir.

(b) Does not arise.

(c) Delhi Administration is making concerted efforts to detect Bangladeshi infiltrators and to send them back to Bangladesh.

#### Failure of Drainage System in Delhi

324. SHRI SHANTI TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the drainage system collapsed in most parts of the Capital during the rains on July 7, 1993, causing wide spread traffic jams and grave inconvenience to the public, particularly to the ailing persons being taken to hospitals and those going to railway station and airports;

(b) if so, what are the reasons therefor;

(c) what remedial measures are being taken to ensure that such a collapse does not recur in the remaining part of the rainy season; and

(d) whether any inquiry has been set up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) and (b) The Municipal Corporation of Delhi (MCD) has reported that because of heavy rainfall on 7-7-93; there was water

logging and drainage congestion in certain parts of the Capital which caused disruption of traffic and inconvenience to the public. The MCD has further reported that because of the non availability of power for some time, operations for pumping out water were affected.

(c) The concerned agencies have initiated measures to ensure proper drainage within their jurisdiction.

(d) No, inquiry has been ordered. But the Delhi Admin. has set up an Expert Group to examine whether there are any inherent defects in the drainage system and to suggest measures for improvement.

#### Killings in J. & K.

325. SHRI TARA CHARAN MAJUMDAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of persons who have been killed in the State of Jammu and Kashmir in the terrorism/insurgency-related violence during the period January 1, 1993 to July 15, 1993;

(b) what is the number out of those killed who were terrorists/militants, who were members of armed/para-military forces and who were civilians respectively; and

(c) what special measures have recently been enforced to minimise killings and what has been the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c) The information is being collected and will be laid on the Table of the House.

#### Capture of IB Officer at Delhi University

326. SHRI P. UPENDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an Intelligence Bureau Officer held captive recently by the